МО	NTHLY STATEMENT SHOWING THE PEN RELATED CASES AS ON 3	
	PENDENCY IN THE HIGH COURT OF TRIF	PURA AS ON 30.11.2022
SI. No.	Category of cases	Pendency
31. NO.	(Family Court matters)	(As on 30.11.2022)
1	MAT App	13
2	FA	11
3	FAO	2
4	Criminal Revision Petition	6
Dondo	Total	be Family Courts of Tripure as
Pende	ency of Family Court related matters in all t on 30.11.2022	ne Family Courts of Tripura as
SI. No	Name of the Family Courts	Pendency as on 30.11.2022
1	Family Court, Agartala	924
2	Additional Family Court, Agartala	903
3	Family Court, Udaipur	509
4	Family Court, Kailashahar	468
5	Family Court, Ambassa	21
<u>6</u> 7	Family Court, Khowai Family Court, Sonamura	200 155
<u> </u>	Family Court, Dharmanagar	462
9	Family Court, Briannanagar  Family Court, Belonia	281
	Total	3923
Pend	dency of Family Court related matters in all (other than the Family Courts) as	<del>-</del>
SI. No	Name of the District	Pendency as on 30.11.2022
1	West Tripura District	1
2	Gomati District	74
3	South Tripura District	50
4	Unakoti District	0
5	North Tripura District	91
6	Sepahijala District	100
7	Khowai District	0
8	Dhalai District	144
Total		460
Total p	endency of Family Court related matters in as on 30.11.2022	the District Judiciary of Tripura
1	Family Courts	3923
	District Courts other than the Family Courts	460
2		100